

in the corresponding period last season, but at levels higher than the procurement prices fixed. The procuring agencies are purchasing grains offered for sale

12 hrs

#### PAPERS LAID ON THE TABLE

NATIONAL SAVINGS ANNUITY CERTIFICATE RULES, 1976, NOTIFICATION UNDER GOVERNMENT SAVINGS CERTIFICATES ACT AND DETAILED DEMANDS FOR GRANTS, 1976-77 OF MINISTRIES OF DEFENCE, EXTERNAL AFFAIRS AND HOME AFFAIRS

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI) I beg to lay on the Table—

- (1) A copy of the National Savings Annuity Certificate Rules, 1976 (Hindi and English versions) published in Notification No G S 239 (E) in Gazette of India dated the 18th March, 1976 under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959
- (2) A copy of Notification No G S R 240 (E) (Hindi and English versions) published in Gazette of India dated the 18th March, 1976 issued under sub-section (3) of section 1 of the Government Savings Certificates Act, 1959  
[Placed in Library See No LT-13553/76]
- (3) A copy each of the Detailed Demands for Grants (Hindi and English versions) of the following Ministries for 1976-77—

- (i) Ministry of Defence
- (ii) Ministry of External Affairs

(ii) Ministry of Home Affairs  
[Placed in Library. See No LT-10559/76].

REVIEW AND ANNUAL REPORT OF WATER AND POWER DEVELOPMENT CONSULTANCY SERVICES (INDIA) LTD., NEW DELHI FOR 1974-75 WITH AUDITED ACCOUNTS

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH), I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 —

- (1) Review by the Government on the working of the Water and Power Development Consultancy Services (India) Limited, New Delhi, for the year 1974-75
- (2) Annual Report of the Water and Power Development Consultancy Services (India) Limited, New Delhi, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No LT-10560/76]

TAMIL NADU PRIVATE COLLEGES (REGULATION) ORDINANCE 1976 AND ANNUAL ACCOUNTS OF UNIVERSITY OF DELHI FOR 1973-74 WITH AUDIT REPORT

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D P YADAV) I beg to lay on the Table—

- (1) A copy of the Tamil Nadu Private Colleges (Regulation) Ordinance, 1976 (Tamil Nadu Ordinance No 11 of 1976) (Hindi and English